

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2020 AT 10.30 AM-

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019-
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC-

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. Nagesh Simham	Adv	9492202233	Ramya
M.K. Sree Ramya			

Counsel for Respondent(s):

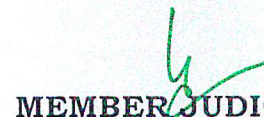
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun. G. Reddy	Adv	9502036363	AA
Uvais Saib	Adv	8142071412	AA

ORDER

Counsels representing both sides are present. Respondent's counsel stated that they have already paid the entire principal amount, and requested some time for payment of interest. At his request, time is enlarged. Put up the matter on 25.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL